

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 201
IB-625/ND/2017**

IN THE MATTER OF:

Indus Container Lines Pvt. Ltd.

...PETITIONER

Vs.

Geo Express Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 09.11.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Financial-creditor :

For the Respondent/ Corporate-debtor :

For the RP/Applicant :

ORDER

Heard the submissions made by the counsel for the non-applicant. No one is present on behalf of the applicant at the time of virtual hearing of the matter. The counsel for the non-applicant is directed to inform the counsel for the applicant regarding the next date of hearing to enable them to participate in the virtual hearing. Therefore, this matter is posted to 11th December, 2020.

✓ -sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(P.S.N. Prasad)
Member (J)**

(Annu)